

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

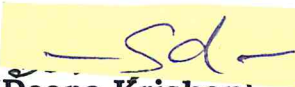
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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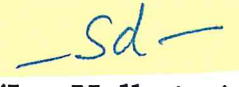
Present for the Petitioner: Mr. Ashok Kumar Juneja and Ms. Renu Tyagi,
Advocate for IRP
Mr. Anurag Nirbhaya, IRP in person

Present for the Respondent: None

ORDER

The first COC shall be held on 4th September, 2018. The application has been filed under Section 19 of the Code. Notice of this application be effected on the Directors of the Suspended Board returnable on 27th September, 2018.
Dasti.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)